

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5299-JK (LD ) of 2022**

**DATED:- 27 - 07 - 2022**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 27.07.2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No.5299-JK(LD) of 2022 dated 27.07.2022**

S No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1.	106/1305	2022/2015	CCP(S)/SWP	Bittia Rani V/s Mohd.Aziz CEO Reasi	Smt. Sunita Bali	CEO, Reasi
2.	537	2021	WP(C)	Narinder Kour V/s UT of J&K & ors.	Smt. Sunita Bali	CEO, Reasi
3.	303/916	2016/2016	CPSW/ SWP	Prabh Dayal Sharma V/s Shaleen Kabra & ors.	Smt. Sunita Bali	CEO, Reasi
4.	1006	2021	SWP	Kartar Singh V/s UT of J&K & ors.	Smt. Sunita Bali	CEO, Reasi
5.	509	2018	CPSW	Neeraj Kumar V/s Rakesh Kumar & ors.	Smt. Sunita Bali	CEO, Reasi
6.	4/867	2021/2013	CCP(S)/SWP	Vikram Singh V/s Anuradha Gupta & ors.	Smt. Shaliesh Kumari	CEO, Rajouri
7.	258/1478	2021/2018	CCP(S)/SWP	Javid Iqbal V/s Bishwajeet Kumar Singh.	Smt. Shaliesh Kumari	CEO, Rajouri
8.	311/388	2019/2016	CCP(S)/SWP	Rubina Tabassum V/s Nirmal Choudhary	Smt. Sunita Bali	CEO, Reasi
9.	2120	2021	WP(C)	Mohd. Asaf Bhat V/s UT of J&K & ors.	Smt. Sunita Bali	CEO, Reasi
10.	315	2015	SWP	Shamshad Akhter V/s state & ors.	Smt. Sunita Bali	CEO, Reasi
11.	215	2013	SWP	Kamal Singh V/s state & ors.	Smt. Sunita Bali	CEO, Reasi
12.	255	2021	CCP(S)	Shakeel Ahmed & anr. V/s B.K. Singh & ors.	Smt. Sunita Bali	CEO, Reasi
13.	7	2021	CCP(S)	Sudesh Kumar V/s Neeraj Jandial Principal Aghar Jitto & anr.	Smt. Sunita Bali	CEO, Reasi
14.	270	2020	CCP(S)	Bagh Hussain V/s Anuradha Gupta	Smt. Sunita Bali	CEO, Reasi
15.	219/1878	2013/2006	CPSW/SWP	Ravinder Kumar V/s Hardesh Kumar	Sh. Prahald Bhagat	CEO, Doda
16.	2174	2012	SWP	Mujahid Hussain Wani V/s state & ors.	Sh. Prahald Bhagat	CEO, Doda
17.	518/2167	2014/2014	CPSW/SWP	Mohd. Abbas Malik & anr. V/s Harbans Lal	Sh. Prahald Bhagat	CEO, Doda
18.	150/2701	2021/2013	CCP(S)/SWP	Shakeela Begum V/s Bishwajit Kumar Singh	Sh. Prahald Bhagat	CEO, Doda
19.	4072	2019	WP(C)	Raj Kumar V/s state & ors.	Sh. Suraj Singh Rathore	CEO Jammu
20.	1111	2022	WP(C)	Suman Bala V/s state &	Sh. Suraj	CEO Jammu

*Handwritten signature and date*  
27/7

				ors.	Singh Rathore	
21.	1882	2010	SWP	Bharti Khajuria V/s state & ors.	Sh. Suraj Singh Rathore	CEO Jammu
22.	1793	2014	OWP	DRS Kids Society, Jammu V/s state & ors.	Sh. Suraj Singh Rathore	CEO Jammu
23.	66/1435	2020/2008	CCP(S)/SWP	Swarn Kanta V/s state & ors.	Sh. Suraj Singh Rathore	CEO Jammu
24.	140	2021	RP	Geeta Devi V/s state & ors.	Sh. Suraj Singh Rathore	CEO Jammu
25.	1/3134	2019/2017	CPSW/SWP	Anju Verma V/s A.K. Sahu & ors.	Sh. Suraj Singh Rathore	CEO Jammu
26.	137/2209	2022/2021	CCP(S)/SWP	Gulnaz Qureshi V/s Suraj Singh Rathore & anr.	Sh. Suraj Singh Rathore	CEO Jammu
27.	2081	2021	WP(C)	Zahora Khatoon V/s UT of J&K ors.	Sh. Bishambar Dass	CEO Poonch
28.	1969	2021	WP(C)	Firdous Begum V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
29.	334	2010	SWP	Nasreen Akhter V/s UT of J&K ors.	Sh. Bishambar Dass	CEO Poonch
30.	2553	2021	WP(C)	titled Tanveer Hussain V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
31.	2438	2021	WP(C)	Saima Bukhari V/s UT of J&K & ors.	Sh. Bishambar Dass	CEO Poonch
32.	1935	2021	WP(C)	Nazir Ahmed V/s UT of J&K Ors	Sh. Bishambar Dass	CEO Poonch
33.	543	2020	WP(C)	Semia Bala V/s UT of J&K & ors.	Sh. Bishambar Dass	CEO Poonch
34.	507	2020	WP(C)	Javid Iqbal V/s UT of J&K ors.	Sh. Bishambar Dass	CEO Poonch
35.	242	2020	WP(C)	Mohd Mehmood Khan V/s UT of J&K ors.	Sh. Bishambar Dass	CEO Poonch
36.	426	2020	WP(C)	Koser Parveen V/s UT of J&K & ors.	Sh. Bishambar Dass	CEO Poonch
37.	647	2020	WP(C)	Ahtsham Akram Khan V/s UT of J&K & ors.	Sh. Bishambar Dass	CEO Poonch
38.	693	2020	WP(C)	Mohd. Ashiq V/s UT of J&K & ors	Sh. Bishambar Dass	CEO Poonch

8-8  
29/7

39.	2675	2018	SWP	Liquit Ali & ors. V/s UT of J&K ors.	Sh. Bishambar Dass	CEO Poonch
40.	2627	2018	SWP	Rukhsona Bi V/s UT of J&K ors	Sh. Bishambar Dass	CEO Poonch
41.	2670	2018	SWP	Rajni Devi & ors. V/s State & ors.	Sh. Bishambar Dass	CEO Poonch
42.	2477	2018	SWP	Sudesh Kumar & ors. V/s State & ors.	Sh. Bishambar Dass	CEO Poonch
43.	298	2019	CCP(S)	Wakil-Un-Nisa V/s Sarita Chouhan & ors.	Sh. Bishambar Dass	CEO Poonch
44.	313	2013	CCP(S)	Gulshan Nisa V/s Hardesh Kumar & ors	Sh. Bishambar Dass	CEO Poonch
45.	774	2017	CCP(S)	Sajid Mumtaz V/s.FA Shah & ors.	Sh. Bishambar Dass	CEO Poonch
46.	308	2019	CCP(S)	Shamim Koser V/s Anuradha Gupta & ors.	Sh. Bishambar Dass	CEO Poonch
47.	363	2015	CCP(S)	Arfan Jalal Bhat V/s FA Shah & ors.	Sh. Bishambar Dass	CEO Poonch
48.	700	2019	CCP(S)	Mohd. Shokat V/s Sarita Chouhan & ors.	Sh. Bishambar Dass	CEO Poonch
49.	362	2015	CCP(S)	Shahnaz Begum V/s F.A. Shah & ors.	Sh. Bishambar Dass	CEO Poonch
50.	701	2019	CCP(S)	Nusrat Ara V/s Sarita Chouhan & ors.	Sh. Bishambar Dass	CEO Poonch
51.	369	2018	CCP(S)	Mohd Akram V/s B.B Byas & ors.	Sh. Bishambar Dass	CEO Poonch
52.	570	2017	CCP(S)	Ajiaz Ahmed V/S Ravinder Singh & ors.	Sh. Bishambar Dass	CEO Poonch
53.	675	2018	CCP(S)	Imtaiz Ahmed V/s FA Shah	Sh. Bishambar Dass	CEO Poonch
54.	19	2022	CCP(S)	Zahida Pervaiz V/s Annudhra Gupta & ors.	Sh. Bishambar Dass	CEO Poonch
55.	235	2019	SWP	Irtiaz Hussain V/S UT of J&K	Sh. Bishambar Dass	CEO Poonch
56.	538	2019	CCP(S)	Mohd Razaq V/S Anuradha Gupta	Sh. Bishambar Dass	CEO Poonch
57.	981	2018	SWP	Shabir Hussain Shah & ors. V/s State and Others	Sh. Bishambar Dass	CEO Poonch

8  
27/7

58.	506	2020	WP(C)	Noreen Akhter V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
59.	79	2017	CCP(S)	Ishfaq Ahmed V/s Babila Rakhwal & ors.	Sh. Bishambar Dass	CEO Poonch
60.	766	2012	SWP	Mussrat Jabran V/s State & ors.	Sh. Bishambar Dass	CEO Poonch
61.	1914	2021	WP(C)	Inhabitant of Pvt. Chajla V/s SPD	Sh. Bishambar Dass	CEO Poonch
62.	2227	2018	SWP	Shazave Akhter V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
63.	2840	2021	WP(C)	Rehana Akhter V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
64.	Fresh	2022	WP(C)	Mohd Bashir & ors. V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
65.	140	2022	CCP(S)	Salveer Singh & anr. V/s B.K. Singh & ors.	Sh. Bishambar Dass	CEO Poonch
66.	130	2022	CCP(S)	Kiriti Sudan & ors. V/s B.K. Singh & ors.	Sh. Bishambar Dass	CEO Poonch
67.	898	2008	SWP	Mohd Latief V/S State & ors.	Sh. Bishambar Dass	CEO Poonch
68.	740	2010	SWP	Rifat Jahan V/s State & ors.	Sh. Bishambar Dass	CEO Poonch
69.	354	2016	CCP(S)	Hafiz Raza V/s Farooq Ahmed Shah & ors.	Sh. Bishambar Dass	CEO Poonch
70.	1579	2021	WP(C)	Zanib Noor V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
71.	397	2018	CCP(S)	Mohd Afzal V/s FA Shah & ors.	Sh. Bishambar Dass	CEO Poonch
72.	2498	2021	WP(C)	Mohd. Ayoub V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
73.	537	2018	CCP(S)	Mohd Shoket V/s F.A. Shah & ors.	Sh. Bishambar Dass	CEO Poonch
74.	2438	2021	WP(C)	Saima Bukhari V/s UT of J&K	Sh. Bishambar Dass	CEO Poonch
75.	15	2005	SWP	Nayaz Ahmed V/s State & ors.	Sh. Bishambar Dass	CEO Poonch
76.	36	2019	CCP(S)	Ayaz Ahmed V/s F.A. Shah & ors.	Sh. Bishambar Dass	CEO Poonch

8/17

77.	824	2021	WP(C)	Shehnaz Akhter V/s UT of J&K & ors.	Sh. Bishambar Dass	CEO, Poonch
78.	545	2022	O.A.	Nita Devi V/s UT of J&K & ors.	Smt. Subah Mehta, JKAS	Joint Director (J/K/S)
79.	56/635	2011/2002	CPSW/SWP	Balbir Kumar V/s A.K. Mehta, Chief Secy. & ors.	Smt. Shaliesh Kumari	CEO, Rajouri
80.	236	2021	CCP(S)	Mohd. Saleem & ors. V/s Ravi Shanker Sharma	Smt. Shaliesh Kumari	CEO, Rajouri

8/27/21